

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Application No.17 of 2013 (SZ)  
W.P.No.29432 of 2012, (Madras High Court)**

Applicant(s)	Vs	Respondent(s)
M/s. Balasubramaniam Charcoal Unit, Veeranampalayam Village, Tiruppur		The District Environmental Engineer, Perundurai, Erode and Veeranampalayam Panchayat, Kangeyam, Tiruppur Dist. And others
Legal Practitioners for Applicant(s) M/s. N.S. Siva Kumar Shri.J. Ramkumar		Legal Practitioners for Respondents Smt. H. Yasmeen Ali for R-1 Mr. Naveen Kumar Moorthy for R-2

**Application No. 24 of 2013 (SZ)**

Applicant(s)	Vs.	Respondent(s)
M/s. Ozone Care Public Welfare Association rep. By its authorised Person Mr.P.Shatishkumar Tiruppur District		The Chairman, Tamil Nadu Pollution Control Board and others
Legal Practitioners for Applicant(s) M/s. C. Prakasam		Legal Practitioners for Respondents Smt.Yasmeen Ali for R-1 and R-2 M/s.Manohar and L.G.Sahadevan for R-6 Smt.Madhumati, Ilango and Shankar for R3, R4, R5 & R8 Mr. K. Murugan for R-7 M/s.A.Madhumathi & C.P.Palanichamy for R9

**Application No. 285 of 2013 (SZ) (THC)  
W.P. No.23784 of 2012, Madras High Court**

Applicant(s)	Vs.	Respondent(s)
M/s. Gee Carbons, Kangeyam Taluk, Tiruppur Dist		The District Environmental Engineer, Tamil Nadu Pollution Control Board, Perundurai Erode District and others
Legal Practitioners for Applicant(s) M/s. A. Madhumathi and M. Mohammed Muzammil		Legal practitioners for respondent(s) Mrs. H.Yasmeen Ali for R-1 Mr.Naveen Kumar Murthy for R-2

**Application No. 286 of 2013 (SZ) (THC)**  
**W.P. No.28817 of 2012, Madras High Court**

Applicant(s)	Respondent(s)
M/s. United Carbons, Pothiapalayam Panchayat Kangeyam Taluk, Tiruppur District	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Perundurai Erode District and others
Legal Practitioners for Applicant(s)	Legal practitioners for respondent(s)
M/s.V.Manoharan & L.G.Sahadevan	Mrs.H.Yasmeen Ali for R-1 Mr.M.K.Subramanian & P.Velmani for R3

**Application No. 287 of 2013 (SZ) (THC)**  
**W.P. No.28818 of 2012, Madras High Court**

Applicant(s)	Respondent(s)
M/s. Gee Carbons, Veeranampalayam Village Panchayat Kangeyam Taluk, Tiruppur District	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Perundurai, Erode District and others
Legal Practitioners for Applicant(s)	Legal practitioners for respondent(s)
M/s. A. Madhumathi and M. Mohammed Muzammil	Mrs.H.Yasmeen Ali for R-1 Mr.M.K.Subramanian & P.Velmani for R3 Sri.Naveen Kumar Murthy for R-2

**Application No. 288 of 2013 (SZ) (THC)**  
**(W.P. No.28819 of 2012, Madras High Court )**

Applicant(s)	Respondent(s)
M/s. Subbayan and Co., Veeranampalayam Village, Kangeyam Taluk, Tiruppur District Rep. By its Partner S.Sivasakthivel	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Perundurai, Erode District and others
Legal Practitioners for Applicant(s)	Legal practitioners for respondent(s)
M/s. A. Madhumathi and M. Mohammed Muzammil	Mrs.H.Yasmeen Ali for R-1 Sri.Naveen Kumar Murthy for R-2 Mr.M.K.Subramanian

& P.Velmani for R3

**Application No. 289 of 2013 (SZ) (THC)**  
**(W.P. No.23783 of 2012, Madras High Court)**

Applicant(s)

Respondent(s)

M/s.Subbayan & Co.  
Veeranampalayam Village,  
Kangeyam Taluk, Tiruppur District  
Rep. By its Partner S.Sivasakthivel

The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Perundurai, Erode and others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s. A. Madhumathi and  
M. Mohammed Muzamil

Mrs.H.Yasmeen Ali for R-1  
Mr.Naveen Kumar Murthy for R-2

**Application No. 112 of 2015 (SZ)**

Applicant(s)

Respondent(s)

United Carbon,  
Civiyankadu, Vellaraparai  
Tiruppur District rep. By its  
Partner Mr.K.Vikram

The Chairman, Tamil Nadu Pollution  
Control Board, Chennai and others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s.Y.Arunagiri & P.Ramesh

Mrs.Yasmeen Ali for R1 & R2

**Application No.184 of 2015**

Applicant(s)

Respondent(s)

United Carbon,  
Civiyankadu, Vellaraparai  
Tiruppur District rep. By its Partner

The Chairman, Tamil Nadu Pollution  
Control Board, Chennai and others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s.V.Manohar  
L.G.Sahadevan

Mrs.Yasmeen Ali for R1 to R3

**Application No.252 of 2016**

Applicant(s)

Respondent(s)

K.L. Mahendraprasath  
Guddalore Village,  
Aravakurichi Taluk  
Karur District

1. The District Collector  
Karur Dist
2. The District Environmental Engineer  
Tamil Nadu Pollution Control Board  
Karur
3. The District Block Development Officer

Karur  
4. The Revenue Divisional Officer  
Karur

Counsel appearing for applicant

Counsel appearing for respondents

M/s.R Jayaprakash  
K . Vanangamudi  
R.S. Maitreya

Mr. M.K. Subramaniam, E.Manoharan &  
P. Velmani for R1 & R4  
Mrs. Yasmeen Ali for R2  
Mr.M.Venugopal for R3

Note of the Registry	Orders of the Tribunal
Item No.3 to 12	<p>Date: 11<sup>th</sup> September, 2017</p> <p>The learned counsel appearing for the State Pollution Control Board submits that JCEE of the Board is taking charge today after availing leave and he will be present on the next date of hearing.</p> <p>Post these applications on 20.09.2017.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>